

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2337
ANSWERED ON:04.08.2015
Insurance Scheme for Fishermen
Patil Shri Kapil Moreshwar

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government is implementing insurance scheme for fishermen;
- (b) if so, the details thereof and the current rate of the insurance cover provided;
- (c) whether the Government has any proposal to increase the said rate;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to improve the literacy rate and standard of living of fishermen community in the country?

Answer

THE MINISTER OF STATE FOR AGRICULTURE
(DR.SANJEEV KUMAR BALYAN)

(a) to (b): Yes, Madam. The Ministry of Agriculture, Department of Animal Husbandry, Dairying and Fisheries under the Central Sector Scheme "National Scheme of Welfare of Fishermen" is implementing a component of the said scheme on "Group Accident Insurance to Active Fishermen" to provide insurance coverage to fishermen registered with the State Governments and Union Territories. The insurance coverage under the scheme includes (i) Rs.2.00 lakh against death or permanent total disability,(ii) Rs.1.00 lakh for partial permanent disability and (iii) Rs.10,000/- towards hospitalization expenses in the event of an accident.

(c) : No, Madam.

(d): Does not arise.

(e): The Central Sector Scheme "National Scheme of Welfare of Fishermen" also provides financial assistance for construction of houses, community halls, drinking water facilities and for training the fishermen with a view to improve their living standards and skill up-gradation in fishing and allied activities.
